

केन्द्रीय सूचना आयोग
Central Information Commission
2तल ,विंग/ 'B' 2nd Floor, 'B' Wing
अगस्त क्रांति भवन/ August Kranti Bhawan
भिकाजी काम प्लेस/ Bhikaji Cama Place
नई दिल्ली/ New Delhi 110066


F.No.25/1/2010/Admn/CIC

Dated-25.07.2017

Office Order

In pursuance of Ministry of Personnel Public Grievances & Pension, Department of Personnel & Training, Office Memorandum No. H-11013/4/2015-B&A, dated 8th May, 2015, Shri S. P. Beck, Joint Secretary, CIC is appointed as Nodal Officer in the Commission for suo-motu disclosure under Section 4 of the RTI Act, 2005.

2. This issues with the approval of Chief Information Commissioner.


(Sushil Kumar) 25/7/17
Deputy Secretary (Admn)

Copy to:

1. PPS to CIC.
2. PPS to ICs.
3. PS to Secretary.
4. PS to Addl. Secretary.
5. PS to Registrar (Consultant).
6. JS (Admn)/JS (MR)/JS (Law)/JS (P&B).
7. All Deputy Secretaries/Dy. Registrars/Designated officers.
8. Shri A. K. Gehlot, JS(MR) for ensuring uploading of orders on CIC website.
9. RTI Cell/Central Registry/Dak Section/Library/Record Room/Section Officers/ALIO.
10. Shri Rakesh Malik Scientist 'E', NIC Section for uploading the order immediately.
11. Guard File.